

## मा.श्री ग्यारसीलाल रावत जी का चल-अचल सम्पत्ति का विवरण.

Note: 5. Details including amount is to be given separately in respect of each investment

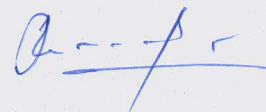
Note: 6. Details should include the interest in or ownership of offshore assets.

**Explanation,- For the purpose of this Form, the expression "offshore assets" includes, details of all deposits or investments in Foreign banks and any other body or institution abroad, and details of all assets and liabilities in foreign countries';**

S. No.	Description	Self	Spouse	H U F	Dependent-1	Depe nden t-2	Depe nden t-3
(i)	Cash in hand	615000.00	215000.00	NA	95000.00	NA	NA
(ii)	Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit	1. State Bank of India Sendhwa S/A 53022321482 Closing Balance 403063.48 2. State Bank of India 53023649808 Closing Balance 1020385.01 2. Bank of India, Balwadi S/A 99141010000447 Closing Balance 121481.60	1. Bank of India , Balwadi Branch S/A 9914101000 03 Closing Balance 611740.65	NA	1. Bank of India Balwadi Branch S/A 991432110000860 Closing Balance 392316.77		
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount.	NA	NA	NA	Na	NA	
(iv)	Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company and the amount	Life Insurance Corporation Policy No 342251433 Insurance Money 11 (Lacs)	NA	NA	NA	NA	



(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	NA	NA	NA	NA	NA	NA
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (Details of Make, registration number. etc. year of purchase and amount )	1 Tempo Reg. no. 10AA2222 Model 1955 Present Cost of 1.15 (lacs) 2 Mahindra Tractor Reg. No 10AA 4259 Model 2010 Present Cost of 4.50 (Lacs) 3 Trolly Reg. No 10 AA4260 Model 2011 present cost of 80 Thousand onlu					
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	1.90 Gram Gold Jewellery present market value 5.70 Lacs	1. 200 Gram Gold Jewellery present market value 6.00 Lacs 2. Silver Jewellery Present Market Value 25 thousand		1. 300 Gram Gold Jewellery present market value 9.00 Lacs 2. Silver Jewellery Present Market Value 20 thousand		
(viii)	Any other assets such as value of claims/interest						
(ix)	<b>Gross Total value</b>	4474930.09	1451740.65		1407316.77		



**B. Details of Immovable assets:**

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

Note: 2. Each land or building or apartment should be mentioned separately in this format

Note: 3. Details should include the interest in or ownership of offshore assets.

S. No	Description	Self	Spouse	H U F	Dependent-1	Dependent-2	Dependent-3
(i)	<b><u>Agricultural Land</u></b> Location(s) Survey number(s)	Gram Hingwa Khasra No. 1. 185 2. 198/2 3.277/2G 4.193/3	1.Gram Hingwa Khasra No. 183, 210/1, 213/1 2. Gram vaki Goi 65/22, 65/23		Gram Hingwa Khasra No. 200/2	NA	Na
	Area (total measurement in acres)	1. 0.13 Acre 2. 4.00 Acre 3. 6.39 Acre 4. 6.65 Acre	1. 248 Acre 2. 4.00 Acre		9.00 Acre	NA	NA

Whether inherited property (Yes or No)	Yes	NO	NA	NO	NA	NA
Date of purchase in case of self - acquired property	Date 06/05/2008 & 27/07/2018	Khasra No. 183 Pur. Date 17.04.1995 K. No. 210/1		Khasra No 200/2 Pur. Date 14.06.07 213/1 Pur. 08.10.1997 K.NO. 65/22 26/08/03 65/23 Pur. 27.08.03	NA	NA
Cost of Land (in case of purchase) at the time of purchase	1 to 4 Estimated Value of 4000000.00	K. No. 183 Pur. 500.00 210/1 & 213/1 Purchase Value 31000.00 K.No. 65/22 55000.00 Thousand 65/23 Purchase Value 135000.00		K. No. 200/2 & Purchase Value of 3200000.00	NA	NA
Any Investment on the land by way of development, construction etc.	Pipe Line & Borwel Cost of 150000.00	K. NO. 210/1 Pipe Line & Borwel 50000.00		Pipe Line & Borwel Cost of 150000.00	NA	NA
Approximate Current market value	4150000.00	376000		3350000.00	NA	NA
(ii) <b><u>Non-Agricultural Land</u></b>	NA	NA	NA	NA	NA	NA
Location(s) Survey number(s)						
Area (total measurement in sq. ft.)	NA	NA	NA	NA	NA	NA
Whether inherited property (Yes or No)	NA	NA	NA	NA	NA	NA



	Date of purchase in case of self - acquired property	NA	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	NA	NA	NA	NA
	Approximate current market value	NA	NA	NA	NA	NA	NA
(iii)	<b>Commercial Buildings</b> (including apartments) -Location(s) -Survey number(s)	Shop At Jawahar Complex, Sendhwa	NA	NA	NA	NA	NA

*[Handwritten signature]*

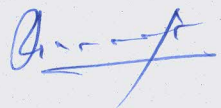
	Area (total measurement in sq. ft.)	100 Sq. Ft.	NA	NA	NA	NA	NA
	Built-up Area (total measurement in sq.ft.)	100 Sq. Ft.	NA	NA	NA	NA	NA
	Whether inherited property (Yes or No)	No	NA	NA	NA	NA	NA
	Date of purchase in case of self - acquired property	Rent from Municipality, Sendhwa	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	400.000 (per Month)	NA	NA	NA	NA	NA
	Any Investment on the property by way of development, construction etc.	NA	NA	NA	NA	NA	NA
	Approximate current market value	NA	NA	NA	NA	NA	NA
(iv)	<b>Residential Buildings</b> (including apartments): -Location (s) -Survey number(s)	NA	NA	House Property At Khasra No 183	NA	NA	NA
	Area (Total measurement in sq. ft)	NA	NA	5000.00 Sq. Ft	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)	NA	NA	5000.00 Sq. ft.	NA	NA	NA
	Whether inherited property (Yes or No)	NA	NA	NA	NA	NA	NA
	Date of purchase in case of self – acquired property	NA		1997	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA		5000.00	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA		Cost 4000000.00	NA	NA	NA
	Approximate current market value	NA		4500000.00 Approximate	NA	NA	NA

(v)	Others (such as interest in property)	NA	NA	NA	NA	NA	NA
(vi)	Total of current market value of (i) to (v) above	4150000.00	4876000.00		3350000.00	NA	NA

(8) I give herein below the details of liabilities/dues to public financial institutions and government:-

(Note: Please give separate details of name of bank, institution, entity or individual and amount before each item)

S. No.	Description	Self	Spouse	HUF	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or Financial Institution, Amount outstanding, Nature of loan	1. BOI Balwadi, KCC 400000.00 2. Adim Jati Sanstha Agriculture Loan 225000.00		Adim Jati Sanstha, warla 290540.00	Adim Jati Sanstha, warla 225000.00		
	<b>Loan or dues to any other individuals/entity other than mentioned above.</b> Name(s), Amount outstanding, nature of loan	NA	NA	NA	NA	NA	NA
	<b>Any other liability</b>	NA	NA	NA	NA	NA	NA
	<b>Grand total of liabilities</b>	625000.00		290540.00	225000.00		



(ii)	<p><b>Government Dues:</b></p> <p>Dues to departments dealing with Government accommodation</p>	<p>(A) Has the Deponent been in occupation of accommodation provided by the Government at any time during the last ten years before the date of notification of the current election ?</p> <p>(B) If answer to (A) above is YES, the following declaration may be furnished namely:-</p> <p>(i) The address of the Government accommodation:</p> <p>.....NA.....</p> <p>.....</p> <p>.....</p> <p>(ii) There is no dues payable in respect of above Government accommodation, towards-</p> <p>(a) rent;</p> <p>(b) electricity charges;</p> <p>(c) water charges; and</p> <p>(d) telephone charges as on .....(date)</p> <p>[the date should be the last date of the third month prior to the month in which the election is notified or any date thereafter].</p> <p>Note- 'No Dues Certificate' from the agencies concerned in respect of rent, electricity charges, water charges and telephone charges for the above Government accommodation should be submitted.</p>					<p>YES/NO</p> <p>(Pl. tick the appropriate alternative)</p>
(iii)	<p>Dues to department dealing with Government transport (including aircrafts and helicopters)</p>	NA	NA	NA	NA	NA	NA





		Self	Spouse	HUF	Dependent-1	Dependent-2	Dependent-3
(iv)	Income Tax dues	NA	NA	NA	NA	NA	NA
(v)	GST dues	NA	NA	NA	NA	NA	NA
(vi)	Municipal/Property tax dues	NA	NA	NA	NA	NA	NA
(vii)	Any other dues	NA	NA	NA	NA	NA	NA
(viii)	Grand total of all Government dues	NA	NA	NA	NA	NA	NA
(ix)	Whether any other liabilities are in dispute, if so, mention the amount involved and the authority before which it is pending.	NA	NA	NA	NA	NA	NA

**(9) Details of profession or occupation:**

(a) Self :- Farmer

(b) Spouse :- President of Jila Panchayat Barwani

**(9A) Details of source(s) of income:**

(a) Self :- Agriculture Income ..

(b) Spouse:- Salary

(c) Source of income, if any, of dependents, Agriculture Income

**(9B) Contracts with appropriate Government and any public company or companies**

(a) details of contracts entered by the candidate.....NA.....

(b) details of contracts entered into by spouse .....NA.....

(c) details of contracts entered into by dependents .....NA.....

(d) details of contracts entered into by Hindu Undivided Family or trust in which the

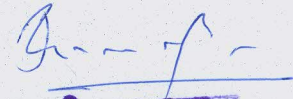
candidate or spouse or dependents have interest .....NA.....

(e) details of contracts, entered into by Partnership Firms in which candidate or spouse or dependents are partners .....NA.....

(f) details of contracts, entered into by private companies in which candidate or spouse or dependents have share .....NA.....

(10) My educational qualification is as under:

Class 11<sup>th</sup> Year 1984 Govt. High Secondary School Sendhwa (MP BOARD, Bhopal)



**ब्यारसीलाल रावत**  
विधायक  
वधान सभा क्षेत्र सेन्धवा (187,  
जिला- बड़वानी (म प्र )